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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, "GULESTAN" BUILDING NO.6
PRESROC ROAD, BOMBAY-1

CIRCUIT SITTING AT PANAJI, GOA

No. STAMP G.12/91 (6A 728/91)

Shri C. Kuttan
Altinho
Panaji, Goa working at
Office of The Barrack Stores Officer
Panaji, Goa.

..Applicant

V/s.

1. Union of India
through Engineer-in-Chief
Engineer Branch
ARMY HQ
Kashmir House
New Delhi 11
2. Chief Engineer
Southern Command
Pune 1
3. Zonal Chief Engineer
Cochin Zone
Cochin, Kerala
4. Commander Works Engineers
Panaji, Goa
5. Garrison Engineer
Panaji, Goa
6. Barrack Stores Officer
Panaji, Goa

..Respondents

Coram: Hon. Shri Justice U C Srivastava, V.C.
Hon. Shri M Y Priolkar, Member (A)

APPEARANCE

Mr. Amrut Kansar
Advocate
for the applicant

Mr. G R Sharma
Counsel
for the respondents

ORAL JUDGMENT:

DATED: 28-8-1991

(U C Srivastava, Vice Chairman)

The applicant who is working in the office
of Respondent No.6 as Supervisor B/S Gr. I has come before
the Tribunal challenging his transfer to Visakahpatnam.
The applicant was ~~on~~ posted in Goa and he has completed

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five years. He gave his choice stations but since no vacancy was available in the choice stations, he is transferred to Vishakhapatnam. The applicant has raised grievances and alleged malafide. We do not find any malafide and the applicant could not establish the malafide in any way. The representation of the applicant has already been rejected.

The applicant has prayed to grant status quo. No status quo is granted. However, since the Tribunal does not want to interfere it is for the respondents to consider the prayer of the applicant.

The application is rejected. In the circumstances of the case, there would no order as to costs.


(M Y PRIOLKAR)

MEMBER(A)


(U C SRIVASTAVA)

VICE CHAIRMAN